

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3554**

**TO BE ANSWERED ON THE 8<sup>th</sup> AUGUST, 2017/ SHRAVANA 17, 1939 (SAKA)  
CROSS BORDER SMUGGLING**

**3554. SHRI SUNIL KUMAR MONDAL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has taken strict action against cross-border smuggling from all sides of the border specially from Indo-Pak and Indo-Bangladesh borders; and**

**(b) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) & (b) Yes, Madam. Government of India in tandem with the State Governments has adopted a multi-pronged approach to check cross border smuggling, which, inter-alia, includes strengthening of border infrastructure, multi-tiered and multi-modal deployment of border guarding forces along International Border, construction of border fencing, improved technological surveillance, weapons and equipments for security forces, improved intelligence and operational coordination, synergized intelligence flow and pro-active action against these type of activities within the States.**

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